

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/24341/2024 BLAPL/8491/2024	SWARAJ PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
2	D-BLAPL/24368/2024 BLAPL/8492/2024	S.K. AZAM ALI VS STATE OF ODISHA	BIJAY SWAIN VS	BADAGODA P.S. /57 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000102/2024
3	D-BLAPL/24969/2024 BLAPL/8493/2024	PANKAJA MAHAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B 2(A)CC/0000413/2024
4	D-BLAPL/24966/2024 BLAPL/8494/2024	S.K SULTAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000155/2023
5	D-BLAPL/24616/2024 BLAPL/8495/2024	SANU PUJARI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000073/2024
6	D-BLAPL/24965/2024 BLAPL/8496/2024	ABHISEK BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000071/2024
7	D-BLAPL/24918/2024 BLAPL/8497/2024	MANAS @ BIBEKANANDA SAHANI VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /140 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000751/2024
8	D-BLAPL/24621/2024 BLAPL/8498/2024	JAGABANDHU JANI @ DUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000548/2024
9	D-BLAPL/24276/2024 BLAPL/8499/2024	RAJAT KUMAT PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /315 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2023
10	D-BLAPL/21624/2024 BLAPL/8500/2024	ARYAN @ SACHIN KUMAR GUPTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDRASEKHARPUR /641 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001544/2023
11	D-BLAPL/23129/2024 BLAPL/8501/2024	NIRANJAN SWAIN @ NANDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024

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12	D-BLAPL/24277/2024 BLAPL/8502/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /354 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000421/2023
13	D-BLAPL/24226/2024 BLAPL/8503/2024	SUHEL @ SUHAIL KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-15 /62 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000057/2024
14	D-BLAPL/24279/2024 BLAPL/8504/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /354 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000421/2023
15	D-BLAPL/23517/2024 BLAPL/8505/2024	TUPAKULA JAGADISH RAO VS STATE OF ODISHA	SUBHANKAR ROUT VS	MALKANGIRI /136 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000171/2024
16	D-BLAPL/24281/2024 BLAPL/8506/2024	SUBULU SSAMAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /74 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE, TR/0000067/2024
17	D-BLAPL/24767/2024 BLAPL/8507/2024	PURNA CHANDRA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /199 /2023 DISTRICT AND SESSIONS JUDGE,NAWAPADA CT/0000012/2024
18	D-BLAPL/23495/2024 BLAPL/8508/2024	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000168/2022
19	D-BLAPL/24752/2024 BLAPL/8509/2024	BALARAM GOUDA VS STATE OF ORISSA	RAJIB LOCHAN PATTNAIK VS	MATHILI /155 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000115/2024
20	D-BLAPL/24345/2024 BLAPL/8510/2024	SIPUN SETHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	HINDOL /168 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000507/2024
21	D-BLAPL/24751/2024 BLAPL/8511/2024	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000053/2024
22	D-BLAPL/24459/2024 BLAPL/8512/2024	SIBA SANKARA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023
23	D-BLAPL/24679/2024	TANMAYA NAG	SATYABRATA PANDA	PADAMPUR /236 /2024

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	BLAPL/8513/2024	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/000049/2024
24	D-BLAPL/24678/2024 BLAPL/8514/2024	MD.SAHIL VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/000049/2024
25	D-BLAPL/24668/2024 BLAPL/8515/2024	SONU @ SOMANATH JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKI /307 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/000052/2024
26	D-BLAPL/24997/2024 BLAPL/8516/2024	DEBANANDA PATEL VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /146 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000138/2023
27	D-BLAPL/24992/2024 BLAPL/8517/2024	ANIL KANDI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000388/2024
28	D-BLAPL/24990/2024 BLAPL/8518/2024	JICHENDRA PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000389/2024
29	D-BLAPL/24810/2024 BLAPL/8519/2024	SAPURA @SAPIRA PANGI VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	MATHILI /103 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000084/2022
30	D-BLAPL/24983/2024 BLAPL/8520/2024	SATYABAN CHHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /173 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/000031/2021
31	D-BLAPL/24934/2024 BLAPL/8521/2024	MRUTYUNJAY SAMAL VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	CHANDRASEKHARPUR /627 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001376/2024
32	D-BLAPL/24980/2024 BLAPL/8522/2024	GUNDICHA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /400 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000761/2024
33	D-BLAPL/24979/2024 BLAPL/8523/2024	PARIKSHITA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/000010/2024
34	D-BLAPL/24976/2024 BLAPL/8524/2024	MITRABHANU DANAYAK VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur)

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35	D-BLAPL/24133/2024 BLAPL/8525/2024	STATE OF ODISHA SANTA @ SANTOSH KUMAR SAHOO VS	SATYABRATA DASH VS	SPL. 2(a)C.C./0000027/2024 Maitri Vihar PS /3 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000006/2024
36	D-BLAPL/24978/2024 BLAPL/8526/2024	STATE OF ODISHA HALADHAR CHAULIA VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur)
37	D-BLAPL/24606/2024 BLAPL/8527/2024	STATE OF ODISHA LABA SENDHRIA VS	GOPAL PRASAD LAL VS	SPL. 2(a)C.C./0000026/2024 SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
38	D-BLAPL/25000/2024 BLAPL/8528/2024	STATE OF ODISHA HARI SAHU VS	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000118/2024
39	D-BLAPL/24619/2024 BLAPL/8529/2024	STATE OF ODISHA JAYAPRAKAS KARAN @ TUKU VS	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000548/2024
40	D-BLAPL/24753/2024 BLAPL/8530/2024	STATE OF ODISHA RABI MANDAL VS	RAJIB LOCHAN PATTNAIK VS	MATHILI /155 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000115/2024
41	D-BLAPL/24522/2024 BLAPL/8531/2024	STATE OF ODISHA NITISH KUMAR PRADHAN VS	SAROJ RANJAN SUBUDHI VS	TALCHER TOWN /517 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000044/2024
42	D-BLAPL/25154/2024 BLAPL/8532/2024	STATE OF ODISHA PURNANANDA MENDALI VS	SURYA KANTA PRADHAN VS	TARBHA /159 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2021
43	D-BLAPL/24710/2024 BLAPL/8533/2024	STATE OF ODISHA BIDYADHAR DAS @ JHADIA VS	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /461 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001809/2024
44	D-BLAPL/24201/2024 BLAPL/8534/2024	STATE OF ODISHA SHRABAN KUMAR MAHAKHUD @ SRABAN MAHAKHUD VS	DEEPANJALI SAHU VS	/ /0 2ND ADJ,CUTTACK(Cuttack) TR/0000112/2022
45	D-BLAPL/20920/2024 BLAPL/8535/2024	STATE OF ODISHA RAJU NAIK @ RAJ KUMAR NAIK @ RAJ KUMAR GOCHHAYAT VS STATE OF ODISHA	SATYA JEET ROUT VS	SAMAL /46 /2009 A.D.J.,TALCHER(Anugul) CT/0000004/2011

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46	D-BLAPL/24242/2024 BLAPL/8536/2024	BHAN SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /500 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000024/2024
47	D-BLAPL/24282/2024 BLAPL/8537/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /394 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2023
48	D-BLAPL/23912/2024 BLAPL/8538/2024	DUSMANTA BHUE @ BABLU VS STATE OF ODISHA	GOPAL PRASAD LAL VS	JHARSUGUDA /111 /2022 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000018/2022
49	D-BLAPL/24804/2024 BLAPL/8539/2024	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000053/2024
50	D-BLAPL/25029/2024 BLAPL/8540/2024	ABHIRAM SUNYANI VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	SUNDARGARH TOWN /194 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000844/2024
51	D-BLAPL/22932/2024 BLAPL/8541/2024	GURUCHARAN LUHURA VS STATE OF ODISHA	SATYAJEET ROUT VS	BARKOTE /139 /2024 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000057/2024
52	D-BLAPL/25035/2024 BLAPL/8542/2024	DUTIA BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TUREIKELA /218 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000500/2024
53	D-BLAPL/24867/2024 BLAPL/8543/2024	CHITTA @ CHITTARANJAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PUINTALA /199 /2023 A.D.J.,BOLANGIR(Balangir) Spl/0000074/2023
54	D-BLAPL/24808/2024 BLAPL/8544/2024	ARUN KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000053/2024
55	D-BLAPL/23128/2024 BLAPL/8545/2024	TUKU @ SAROJ KUMAR BHOI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	CHANDANPUR /171 /2023 NYAYADHIKARI,PURI(Puri) GR/0000318/2023
56	D-BLAPL/25056/2024 BLAPL/8546/2024	PADMAN MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000006/2020
57	D-BLAPL/24911/2024	SANDEEP PATRA	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /262 /2024

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	BLAPL/8547/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0001138/2024
58	D-BLAPL/24942/2024 BLAPL/8548/2024	BEAUTY SRIBASTAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001981/2024
59	D-CMAPL/35785/2024 CMAPL/248/2024	JUGNU BIBI VS SABIRA BEGUM	SRIKAR KUMAR RATH VS	// () //
60	D-CMAPL/35778/2024 CMAPL/249/2024	JUGNU BIBI VS SABIRA BEGUM	SRIKAR KUMAR RATH VS	// () //
61	D-CMP/34909/2024 CMP/913/2024	SABITRI SWAIN VS PATITAPABAN PRADHAN MOHAPATRA	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000130/2016
62	D-CMP/35874/2024 CMP/914/2024	CHARKU SAHOO VS RAM PRASAD SAHOO	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CMA/0000092/2022
63	D-CMP/34137/2024 CMP/915/2024	RAIMOHAN JENA VS JASODA JENA	J.K.MISHRA 2 VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal EC/0000044/2023
64	D-CMP/35812/2024 CMP/916/2024	BIJIN KUMAR RAY VS BIPIN KUMAR RAY	SUDARSAN BEHERA VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000008/2022
65	D-CONTC/33273/2024 CONTC/6214/2024	ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BBSR VS SIDDHARTH KATI, PRINCIPAL CHIEF PERSONNEL OFFICER, E.CO. RAILWAY	ADV. VS	// () //
66	D-CONTC/34305/2024 CONTC/6215/2024	SATRUGHNA ROUL VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
67	D-CONTC/29563/2024 CONTC/6216/2024	NIRMAL DOMB@NIRMAL DEEP VS ANU GARG, I.A.S.	ADV. VS	// () //
68	D-CONTC/35251/2024 CONTC/6217/2024	DR. PRAVAT KUMAR RATH VS	NIHAL RATH VS	// ()

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69	D-CONTC/35252/2024 CONTC/6218/2024	SHALINI PANDIT, IAS DHRUBA CHARANA TARAI VS J.SONAL, COLLECTOR AND D.M, JAGATSINGHPUR	AMIT PRASAD BOSE VS	// // 0 //
70	D-CONTC/35932/2024 CONTC/6219/2024	DR. ARUN KUMAR RATH VS ARVIND AGARAWAL, IAS	ADV. VS	// 0 //
71	D-CONTC/35934/2024 CONTC/6220/2024	HARIKRUSHNA SAHU VS PROF.DR. SUCHITRA DAS, SUPDT. MKCG COLLEGE AND HOSPITAL	ADV. VS	// 0 //
72	D-CONTC/35936/2024 CONTC/6221/2024	DR. ARABINDA PRADHAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
73	D-CONTC/35146/2024 CONTC/6222/2024	ABODH NARAYAN DANDASENA VS SARITA GUPTA, OAS	AJIT KUMAR MOHANTY VS	// 0 //
74	D-CONTC/35316/2024 CONTC/6223/2024	SANTOSH KUMAR SATAPATHY VS SHALINI PANDIT, I.A.S	AJIT KUMAR MOHANTY VS	// 0 //
75	D-CONTC/31391/2024 CONTC/6224/2024	JOGENDRA ROUT VS SANTOSH KUMAR NAIK, ORS	ADV. VS	// 0 //
76	D-CONTC/35535/2024 CONTC/6225/2024	LAXMIPRIYA MISHRA VS ASWATHY S., SECY. S AND ME DEPT.	ADV. VS	// 0 //
77	D-CONTC/35569/2024 CONTC/6226/2024	UDAYANATH SETHY VS VIR VIKRAM YADAV, P. SECY. WORKS DEPT.	ADV. VS	// 0 //
78	D-CONTC/35655/2024 CONTC/6227/2024	DR.DHARASHREE MOHANTY VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
79	D-CONTC/35784/2024 CONTC/6228/2024	UDAYENDU MISHRA VS D.PRASHANT REDDY, MD,OSIC	ADV. VS	// 0 //

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80	D-CONTC/35141/2024 CONTC/6229/2024	DR.BAIRAGI CHARAN PANDA VS ARAVIND AGARWAL, IAS	BHABANI SANKAR TRIPATHY VS	// 0 //
81	D-CONTC/35376/2024 CONTC/6230/2024	PRADYUMNA KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/35436/2024 CONTC/6231/2024	BIJAYLAXMI MOHANTY VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/35441/2024 CONTC/6232/2024	PRASANTA KUMAR MOHAPATRA VS ASWATHY S., IAS	KUNAL KUMAR SWAIN VS	// 0 //
84	D-CONTC/35446/2024 CONTC/6233/2024	KAILASH CHANDRA MAHARANA VS ASWATHY S., IAS	ADV. VS	// 0 //
85	D-CONTC/33691/2024 CONTC/6234/2024	PRAMOD KUMAR SARANGI VS ANU GARG, IAS	SUKANTA KUMAR DALAI VS	// 0 //
86	D-CONTC/33706/2024 CONTC/6235/2024	RAJESH KUMAR DAS VS PARVEEN GARG, G.M, HR UTILITY POWERTECH LTD.	ADV. VS	// 0 //
87	D-CONTC/34865/2024 CONTC/6236/2024	KIRAN RAULA@RAULO VS KIRAN KUMAR SUBUDHI, EXECUTIVE ENGNR., MINOR IRRIGATION DIVN., GANJAM II	ADV. VS	// 0 //
88	D-CONTC/34935/2024 CONTC/6237/2024	SHREE GOPAL JEW BIJE, PURI VS ABHISEK DASH, OAS	ADV. VS	// 0 //
89	D-CONTC/34937/2024 CONTC/6238/2024	MRUTYUNJAYA SWAIN VS MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALPADA	ADV. VS	// 0 //
90	D-CONTC/34962/2024 CONTC/6239/2024	ADITYA NARAYAN SAHOO VS RATINDRA NARAYAN MALLIK, ENGINEER-IN-CHIEF, PUBLIC HEALTH	ADV. VS	// 0 //
91	D-CONTC/34985/2024	PANKAJA MEHER	ADV.	//

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	CONTC/6240/2024	VS ARABIND AGARWAL, IAS	VS	0 //
92	D-CONTC/35103/2024 CONTC/6241/2024	JOGESWAR MOHANTY VS HEMAKANTA SAY, I.A.S	ADV. VS	// 0 //
93	D-CONTC/35127/2024 CONTC/6242/2024	LUCKY PRUSTY VS KRUSHNA CHANDRA NAYAK, DEO,CUTTACK	TRILOCHAN NANDA VS	// 0 //
94	D-CONTC/35612/2024 CONTC/6243/2024	KALYANI MAHAPATRA VS BISWANATH TARAI, DEO,KHORDHA	ADV. VS	// 0 //
95	D-CONTC/35614/2024 CONTC/6244/2024	VENKETESWAR PRAHARAJ VS ROOPA ROSHAN SAHOO, COMMNR CUM SECY, ST AND SC DEVELOPMENT EPT.	ADV. VS	// 0 //
96	D-CONTC/34951/2024 CONTC/6245/2024	DR.HARI NARAYAN MISHRA VS SHALINI PANDIT, IAS	NIHAL RATH VS	// 0 //
97	D-CONTC/34952/2024 CONTC/6246/2024	DR.SRUSTIDHAR PARHI VS SHALINI PANDIT, IAS	NIHAL RATH VS	// 0 //
98	D-CONTC/35001/2024 CONTC/6247/2024	BIBHUTI BHUSAN MISHRA VS ANU GARG, IAS	ADV. VS	// 0 //
99	D-CONTC/35130/2024 CONTC/6248/2024	PARAMANANDA BEHERA VS ANU GARG, IAS	ADV. VS	// 0 //
100	D-CONTC/35356/2024 CONTC/6249/2024	ANANTA KUMAR BEHERA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0 //
101	D-CONTC/35404/2024 CONTC/6250/2024	SANTOSHINI LOHAR VS ARUN KUMAR SARANGI, DGP, ODISHA	ADV. VS	// 0 //
102	D-CONTC/35489/2024 CONTC/6251/2024	RAMBHA MAHARI VS	ADV. VS	// 0

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103	D-CONTC/35556/2024 CONTC/6252/2024	SURESH KUMAR PRUSTY, IIC, RAMACHANDI P.S BHAGABAN SAHU VS SANJAY KUMAR SWAIN, IFS	ADV. VS	// // ()
104	D-CONTC/30211/2024 CONTC/6253/2024	HIRANMAYEE SAMAL VS ASWATHY S,IAS	ADV. VS	// // ()
105	D-CONTR/23852/2024 CONTR/30/2024	SANJUKTA MAHAL VS PRATIK SINGH, IPS	ADV. VS	// // ()
106	D-CRLA/21458/2024 CRLA/823/2024	SUBASH SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ANGUL TOWN /133 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000021/2022
107	D-CRLA/24993/2024 CRLA/824/2024	DAKTAR PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOLANGIR SADAR /92 /2011 1ST ADDL SESSIONS JUDGE CUM PO,C SC/0000040/2012
108	D-CRLLP/23763/2024 CRLLP/30/2024	STATE OF ODISHA VS MANTU PRADHAN@KAMALA@RANJAN DAS	SIDHARTHA SANKAR MOHAPATRA, A.S.C. VS	BERHAMPUR /7 /2013 DISTRICT & SESSIONS JUDGE,BALASO ST/0000005/2016
109	D-CRLMA/24119/2024 CRLMA/145/2024	SWETALEENA NAYAK VS STATE OF ODISHA	RAGHUNATH SINGH VS	NIALI /180 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000083/2023
110	D-CRLMC/24183/2024 CRLMC/3123/2024	ASHIT @ ASIT KUMAR DUTTA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BRAHMANITARANG /100 /2013 J.M.F.C.,ROURKELA(Sundargarh) GR/0001436/2013
111	D-CRLMC/23876/2024 CRLMC/3124/2024	RABINDRA KUMAR SAHOO@RABI SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /286 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000054/2024
112	D-CRLMC/24508/2024 CRLMC/3125/2024	BASUDEV BEHERA VS STATE OF ODISHA	MANORANJAN KHATUA VS	BARI RAMACHANDRAPUR /94 /2017 S.D.J.M.,JAJPUR(Jajapur) GR/0000631/2017
113	D-CRLMC/23791/2024 CRLMC/3126/2024	ALEKH GARDIA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	CUTTACK VIGILANCE /10 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000001/2023

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114	D-CRLMC/23100/2024 CRLMC/3127/2024	KALU DAS VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000019/2017
115	D-CRLMC/24817/2024 CRLMC/3128/2024	AJAY KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR RAY VS	MAHAKALPARA /154 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2024
116	D-CRLMC/24824/2024 CRLMC/3129/2024	GOURI DAS@MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /263 /2014 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001546/2014
117	D-CRLMC/24116/2024 CRLMC/3130/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ATHGARH /216 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000527/2023
118	D-CRLMC/24734/2024 CRLMC/3131/2024	MITRA MOHAPATRA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	BALASORE VIGILANCE /57 /2015 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000001/2024
119	D-CRLMC/21683/2024 CRLMC/3132/2024	LOKANATH MOHANTY VS STATE OF ODISHA	KUMAR KASHYAP VS	// S.D.J.M.,BALASORE(Baleshwar) ICC/0000251/2013
120	D-CRLMC/23865/2024 CRLMC/3133/2024	BAISHNAB BEURA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	//0 3RD ADJ,CUTTACK(Cuttack) CRREV/0000105/2023
121	D-CRLMC/24309/2024 CRLMC/3134/2024	KHOKAN RAJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /92 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000106/2023
122	D-CRLMC/24426/2024 CRLMC/3135/2024	RABINDRA KUMAR MOHANTY@GULIA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JAGATSINGPUR /210 /2011 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000193/2022
123	D-CRLMC/22764/2024 CRLMC/3136/2024	BADRI PRASAD MISHRA VS STATE OF ODISHA	BASUDEV PUJARI VS	GOBINDAPUR /62 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000055/2024
124	D-CRLMC/24666/2024 CRLMC/3137/2024	SUKANTA KUMAR SAGAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /243 /2016 J.M.F.C.,BOLANGIR(Balangir) GR/0000886/2016
125	D-CRLMC/22951/2024	ARUN MANDAL	SANDEEP SAI PANIGRAHI	MALKANGIRI /376 /2021

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	CRLMC/3138/2024	VS SUPERINTENDENT OF POLICE,MALKANGIRI	VS	() //
126	D-CRLMC/24838/2024 CRLMC/3139/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	P.ANUP DASH VS	BELLAGUNTHA /293 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000997/2024
127	D-CRLMC/23589/2024 CRLMC/3140/2024	SUMIT KUMAR SHARMA VS M/S.WESTERN LAND DAIRY PVT. LTD.	DEBASISH PATNAIK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0000554/2023
128	D-CRLMC/24769/2024 CRLMC/3141/2024	CHATUR BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANGOMUNDA /16 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000036/2023
129	D-CRLMC/22198/2024 CRLMC/3142/2024	SAHADEV SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BADAGODA P.S. /138 /2015 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002621/2015
130	D-CRLMC/24648/2024 CRLMC/3143/2024	LABA PERA VS STATE OF ODISHA	PADMANA BHUTIA VS	BAUNISUNI /75 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(CT/0000210/2024
131	D-CRLMC/23998/2024 CRLMC/3144/2024	SRIKANT RAGHUNATH JADHAV@SRIKANT JADHAV VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) CRMC/0000077/2023
132	D-CRLMC/24178/2024 CRLMC/3145/2024	BALABHADRA SAHOO VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BAGHAMARI /43 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000182/2024
133	D-CRLMC/24762/2024 CRLMC/3146/2024	RAIMOHAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /60 /2020 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000033/2021
134	D-CRLMC/24517/2024 CRLMC/3147/2024	CHITTARANJAN SENAPATI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /61 /2016 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000025/2016
135	D-CRLMC/24967/2024 CRLMC/3148/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANITA SAHOO VS	TUSRA /41 /2015 C.J.M.,BOLANGIR(Balangir) GR/0000159/2015
136	D-CRLMC/24738/2024 CRLMC/3149/2024	RAMESH CHANDRA JENA VS	RAJEET ROY VS	BONTH /12 /2024 S.D.J.M.,BHADRAK(Bhadrak)

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137	D-CRLMC/24683/2024 CRLMC/3150/2024	STATE OF ODISHA PRAFULLA BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	GR/0000133/2024 PADAMPUR /226 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000049/2021
138	D-CRLMC/24858/2024 CRLMC/3151/2024	RAMESH KUMAR SARANGI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /35 /2005 J.M.F.C,JUNAGARH(Kalahandi) GR/0000092/2005
139	D-CRLMP/21825/2024 CRLMP/1219/2024	RIZWANA BEGUM VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) EC/0000020/2023
140	D-CRLMP/24300/2024 CRLMP/1220/2024	SURESH KUMAR PANDA VS STATE OF ODISHA	RITURANJAN CHHOTRAY VS	//0 () //
141	D-CRLMP/24352/2024 CRLMP/1221/2024	REENA KUMARI RANA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000007/2019
142	D-CRLMP/24373/2024 CRLMP/1222/2024	BAIKUNTHA NAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 () //
143	D-CRLREV/23479/2024 CRLREV/428/2024	MIHIRKANTA SAHOO VS JANAKI BALLAV CHHATOI @ KUNA	AMITAV TRIPATHY VS	KUJANGA /191 /2020 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) ICC/0000004/2022
144	D-CRP/30668/2024 CRP/25/2024	TRILOCHAN NAIK VS JAIKISHAN AGRAWAL	SAIBRATA RATH VS	// ADDL.DISTRICT JUDGE,DHARAMGARH CVREV/0000001/2020
145	D-FAO/35911/2024 FAO/386/2024	KAUSHALYA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000073/2023
146	D-FAO/35976/2024 FAO/387/2024	SUGI MURMU VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000109/2019
147	D-FAO/31794/2024 FAO/388/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD. VS JITEN@JITENDRA PRADHAN	Anupam Dash VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000609/2024

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148	D-FAO/35893/2024 FAO/389/2024	MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SUNAKAR MAJHI	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000172/2019
149	D-FAO/35906/2024 FAO/390/2024	MINATI BHUYAN @ SMT. MINATI BHUYAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000077/2023
150	D-FAO/35984/2024 FAO/391/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KIRAN DEVI	SAUMEDRA KUMAR GHOSE VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000166/2022
151	D-FAO/35900/2024 FAO/392/2024	SUKANTI MOHANTY VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000220/2018
152	D-FAO/35977/2024 FAO/393/2024	KRISHNA NAYAK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000041/2020
153	D-FAO/34420/2024 FAO/394/2024	DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHORDHA ROAD DIVISION VS SANTOSH KUMAR BISWAS	KANALOKA MOHANTY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000006/2023
154	D-MACA/35242/2024 MACA/837/2024	KANHU DAS VS SANGRAM MALLIK	BISWAJIT MOHANTY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000771/2012
155	D-MACA/29325/2024 MACA/838/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS MAMATA SADANGI	G.P.DUTTA VS	// DISTRICT & SESSIONS JUDGE, BHAWA CMA/0000038/2023
156	D-MACA/29368/2024 MACA/839/2024	MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. L.T.D. VS SASMITA PANIGRAHY	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000309/2019
157	D-MACA/34789/2024 MACA/840/2024	KUMARI BARIK VS PRAMIL KUMAR MALIK	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000236/2018
158	D-MACA/35666/2024 MACA/841/2024	BARSA SA VS NITYA PRADHAN	BIRANCHI NARAYAN RATH VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000023/2022
159	D-MACA/35927/2024	KARI JANAKI AMMA	PRADEEP KUMAR MISHRA	//

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	MACA/842/2024	VS KANHU CHARAN SAHU	VS	1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000317/2018
160	D-MACA/35939/2024 MACA/843/2024	BOIRI GOVINDA VS SAYED ANWAR ALI	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000221/2022
161	D-MATA/32515/2024 MATA/301/2024	JATIN KUMAR DASH VS PRATIMA DASH	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000241/2020
162	D-MATA/34412/2024 MATA/302/2024	SANJIB @ SANJIB KUMAR BHUKTA VS SARITA BISWASRAY	TUKUNA KUMAR MISHRA VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000009/2024
163	D-MATA/35886/2024 MATA/303/2024	PULLET @ P.JAGUNU ACHARY VS PULLET RAMA DEVI ACHARY	CHANDAN SAMANTARAY VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000361/2021
164	D-MATA/36151/2024 MATA/304/2024	KRUSHNA CHANDRA SAHU VS SASMITA RANI PRUSETH	ANKITA MUKHERJI VS	// JUDGE, FAMILY COURT, JHARSGUDA(Ganjam) CP/0000032/2023
165	D-RPFAM/35981/2024 RPFAM/238/2024	PREMALATA SAHOO VS TAPAS CHANDRA SAHOO	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000004/2024
166	D-RSA/32263/2024 RSA/299/2024	SILVESTER EKKA @ ORAON VS JUNAS ORAON @ LAKDA	DEBASIS TRIPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000019/2021
167	D-RSA/35708/2024 RSA/300/2024	KANAK BEHERA VS DANDADHAR BEHERA	BIKRAM RATH VS	// A.D.J.(FTC),ATHGARAH(Cuttack) RFA/0000009/2014
168	D-RSA/36185/2024 RSA/301/2024	SWORNALATA OJHA VS MAMATA SUNDARA	SWARUP KUMAR PATNAIK VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000003/2019
169	D-RSA/36211/2024 RSA/302/2024	G. MOHAN RAO VS ALETI SANTI	SATYABADI MANTRY VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR RFA/0000035/2023
170	D-TRP(C)/36219/2024 TRP(C)/250/2024	CHINMAYI PANDA VS	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT, KENDRAPARA

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171	D-WA/35832/2024 WA/2321/2024	PRIYABRATA DAS STATE OF ODISHA VS SWARAJ KUMAR ROUTRAY	DEBASIS MOHAPATRA, A.S.C. VS	CP/0000174/2024 // 0 //
172	D-WA/35833/2024 WA/2322/2024	STATE OF ODISHA VS NARAYAN PRASAD BARIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
173	D-WA/35834/2024 WA/2323/2024	SUDARSAN DAS VS JUNIOR ENGINEER ELECTRICAL TPNODL,BALASORE	RUDRA MADHAB BISWAL VS	// 0 //
174	D-WA/35838/2024 WA/2324/2024	STATE OF ODISHA VS PADMA LOCHAN SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
175	D-WA/35839/2024 WA/2325/2024	STATE OF ODISHA VS GOPAL KRISHNA DASH	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
176	D-WA/35841/2024 WA/2326/2024	STATE OF ODISHA VS PARAMESWAR SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
177	D-WA/35842/2024 WA/2327/2024	STATE OF ODISHA VS UDAYANATH MAJHI	SASWAT DAS, A.G.A. VS	// 0 //
178	D-WA/35845/2024 WA/2328/2024	STATE OF ODISHA VS GHANA SHYAM PRADHAN	TARUN PATNAIK, A.S.C VS	// 0 //
179	D-WA/35846/2024 WA/2329/2024	STATE OF ODISHA VS PRASHANTA KUMAR DAS ADHIKARI	DEBASIS MOHAPATRA. A.S.C. VS	// 0 //
180	D-WA/35847/2024 WA/2330/2024	STATE OF ODISHA VS LAXMIPRIYA ROUT	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
181	D-WA/36012/2024 WA/2331/2024	STATE OF ODISHA VS BHUPENDRANATH DAS	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //

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182	D-WA/36029/2024 WA/2332/2024	STATE OF ODISHA VS DHANESWAR BEHERA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
183	D-WA/33443/2024 WA/2333/2024	BHARATI PATRA VS ADDL COMMISSIONER, SURVEY AND CONSOLIDATION, BERHAMPUR	MANOJ KUMAR MOHANTY VS	// 0 //
184	D-WA/36147/2024 WA/2334/2024	STATE OF ODISHA VS RABINDRA KUMAR PRADHAN	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
185	D-WA/36253/2024 WA/2335/2024	STATE OF ODISHA VS MADHUSUDAN PATRA	SANGRAM JENA,A.G.A VS	// 0 //
186	D-WP(C)/35418/2024 WP(C)/20382/2024	SUSAMA NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
187	D-WP(C)/35419/2024 WP(C)/20383/2024	BIMAL KISHORE SAHU VS ADDL. COMNR, GST (APPEALS), BBSR	PRATIK DASH VS	// 0 //
188	D-WP(C)/35536/2024 WP(C)/20384/2024	M/S. ACP CONSTRUCTION,BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
189	D-WP(C)/35681/2024 WP(C)/20385/2024	TRINATH PRADHAN VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
190	D-WP(C)/33779/2024 WP(C)/20386/2024	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
191	D-WP(C)/35748/2024 WP(C)/20387/2024	GOVERING BODY OF ASHOK KUMAR ROUT SANSKRIT MORNING MOHAVIDYALAYA KUNWAPUR VS STATE OF ODISHA	KUNWAPUR KUMAR SWAIN VS	// 0 //
192	D-WP(C)/35869/2024 WP(C)/20388/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
193	D-WP(C)/34823/2024	SURESH KHATAI	SAMVIT MOHANTY	//

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	WP(C)/20389/2024	VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	VS	0 //
194	D-WP(C)/35870/2024 WP(C)/20390/2024	SUNARAM SABAT VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
195	D-WP(C)/34595/2024 WP(C)/20391/2024	THE BOUDH COOPERATIVE CENTRAL BANK LTD., BOUDH VS DHANESWAR MEHER	BAIDHAR SAHOO VS	// 0 //
196	D-WP(C)/35872/2024 WP(C)/20392/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
197	D-WP(C)/35119/2024 WP(C)/20393/2024	MANAGOBINDA SAMAL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
198	D-WP(C)/35074/2024 WP(C)/20394/2024	SUSANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
199	D-WP(C)/35295/2024 WP(C)/20395/2024	PRAKASH CHANDRA ROURAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
200	D-WP(C)/35190/2024 WP(C)/20396/2024	MRUGARAJ PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
201	D-WP(C)/35117/2024 WP(C)/20397/2024	BIMBADHAR JENA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
202	D-WP(C)/35484/2024 WP(C)/20398/2024	NIMAIN CHARAN RAJ VS REGIONAL MANAGER, ODISHA GRAMYA BANK, CUTTACK	PRABHU PADARBINDA PARIDA VS	// 0 //
203	D-WP(C)/35882/2024 WP(C)/20399/2024	NABIN CHANDRA PATNAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
204	D-WP(C)/35758/2024 WP(C)/20400/2024	SHREE INDUSTRIAL TRAINING INSTITUTE PVT., GANJAM VS	REHENA KHATUN VS	// 0

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205	D-WP(C)/35883/2024 WP(C)/20401/2024	STATE OF ODISHA SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// // 0 //
206	D-WP(C)/35333/2024 WP(C)/20402/2024	M/S.LAKSHMI BALAJI OILS PVT. LTD., ANDHRA PRADESH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
207	D-WP(C)/35601/2024 WP(C)/20403/2024	SAMBIT KUMAR DASH VS THE ASSISTANT GENERAL MANAGER (HR) ALLAHABAD BANK, KOLKOTA	DIPTI RANJAN BHOKTA VS	// 0 //
208	D-WP(C)/35762/2024 WP(C)/20404/2024	NIRANJAN I.T.C., PURI VS STATE OF ODISHA	REHENA KHATUN VS	// 0 //
209	D-WP(C)/35891/2024 WP(C)/20405/2024	PRASAD PANIGRAHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
210	D-WP(C)/35227/2024 WP(C)/20406/2024	NARENDRA NATH PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
211	D-WP(C)/35848/2024 WP(C)/20407/2024	NARMADA CHAUDHURI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
212	D-WP(C)/35849/2024 WP(C)/20408/2024	HEMANT KUMAR PARIJA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
213	D-WP(C)/35660/2024 WP(C)/20409/2024	DR.SWARNALATA PARIDA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
214	D-WP(C)/35229/2024 WP(C)/20410/2024	BAMADEV BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
215	D-WP(C)/34877/2024 WP(C)/20411/2024	M/S TARINI CONSTRUCTION,ANGUL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //

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216	D-WP(C)/35885/2024 WP(C)/20412/2024	GODADHAR CHOUDHURY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
217	D-WP(C)/36024/2024 WP(C)/20413/2024	DINESH PRASAD SAHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
218	D-WP(C)/35680/2024 WP(C)/20414/2024	THE DIVISIONAL FOREST OFFICER, CHANDAKA WILE LIFE DIVISION,BBSR VS BHASKAR MAHABHOI	SANGRAM KESHARI JENA, A.G.A. VS	// 0 //
219	D-WP(C)/35672/2024 WP(C)/20415/2024	JOGESH KUMAR SAHU VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ODISHA, SUNDERGARH	DR. JITENDRA KUMAR LENKA VS	// 0 //
220	D-WP(C)/35853/2024 WP(C)/20416/2024	JAGANATH BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
221	D-WP(C)/30548/2024 WP(C)/20417/2024	NETRANJAN PANIGRAHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
222	D-WP(C)/35092/2024 WP(C)/20418/2024	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
223	D-WP(C)/35822/2024 WP(C)/20419/2024	CHAMELI JENA VS AMIT KUMAR JENA	DILLIP KUMAR MOHARANA VS	// 0 //
224	D-WP(C)/35755/2024 WP(C)/20420/2024	BAIKUNTHANATH INSTITUTE OF ENGINEERING AND TECHNOLOGY, PURI VS STATE OF ODISHA	REHENA KHATUN VS	// 0 //
225	D-WP(C)/30550/2024 WP(C)/20421/2024	JAGANNATH SAHU VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
226	D-WP(C)/30662/2024 WP(C)/20422/2024	SRIBATSA KUMAR JENAMANI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
227	D-WP(C)/33573/2024	HARSHABATI PADHI @ HORSOBATI PADHI	SOUBHAGYA KUMAR DASH	//

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	WP(C)/20423/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35895/2024 WP(C)/20424/2024	ANADI CHARAN JENA VS PARADIP PORT TRUST , GOVT OF INDIA	PARSURAM PARIJA VS	// 0 //
229	D-WP(C)/35527/2024 WP(C)/20425/2024	SASHIPRABHA PATNAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
230	D-WP(C)/32165/2024 WP(C)/20426/2024	ICT SCHOOL COORDINATORS ASSOCIATION, ODISHA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
231	D-WP(C)/35902/2024 WP(C)/20427/2024	PURNA CHANDRA MISRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
232	D-WP(C)/35903/2024 WP(C)/20428/2024	RAJ KUMAR PANDEY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/35412/2024 WP(C)/20429/2024	LALMOHAN SINGH DEOGAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/35475/2024 WP(C)/20430/2024	KALINGA KESHARI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
235	D-WP(C)/31860/2024 WP(C)/20431/2024	DEBARAJA BEHERA VS THE BRANCH MANAGER, UNION BANK OF INDIA	SHIB SHANKAR MOHANTY VS	// 0 //
236	D-WP(C)/35786/2024 WP(C)/20432/2024	JABAMANI MARNDI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
237	D-WP(C)/34285/2024 WP(C)/20433/2024	GOBARDHAN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
238	D-WP(C)/34870/2024 WP(C)/20434/2024	M/S. TARINI CONSTRUCTION, ANGUL VS	SUBASH CH PANI VS	// 0

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239	D-WP(C)/30773/2024 WP(C)/20435/2024	STATE OF ODISHA ANANTA KUMAR DAS VS PUNJAB NATIONAL BANK	GOPAL CHARAN MOHANTY VS	// // 0 //
240	D-WP(C)/35529/2024 WP(C)/20436/2024	SUSHAMA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
241	D-WP(C)/35806/2024 WP(C)/20437/2024	DIPTIMAYA DAS VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
242	D-WP(C)/35140/2024 WP(C)/20438/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
243	D-WP(C)/35875/2024 WP(C)/20439/2024	SUNARAM SABAT VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/34468/2024 WP(C)/20440/2024	LABANYA DAS VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
245	D-WP(C)/35597/2024 WP(C)/20441/2024	LALAMAN PARABHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
246	D-WP(C)/35876/2024 WP(C)/20442/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
247	D-WP(C)/34613/2024 WP(C)/20443/2024	JAYAPRAKASH DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
248	D-WP(C)/35622/2024 WP(C)/20444/2024	BINATI SENDHA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
249	D-WP(C)/34500/2024 WP(C)/20445/2024	STATE BANK OF INDIA , SARB ,B.B.S.R VS DIST. MAGISTRATE AND COLLECTOR , CUTTACK	MAMTA TRIPATHY VS	// 0 //

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250	D-WP(C)/34162/2024 WP(C)/20446/2024	MALAYA KUMAR RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
251	D-WP(C)/35943/2024 WP(C)/20447/2024	BIJAYA LAXMI MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
252	D-WP(C)/32055/2024 WP(C)/20448/2024	CHITRASEN MAHARANA VS ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
253	D-WP(C)/29854/2024 WP(C)/20449/2024	NIRMAL KUMAR MANDAL VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
254	D-WP(C)/34770/2024 WP(C)/20450/2024	GITANJALI SAHU VS CHAIRMAN,OPSC,CUTTACK	PRABIN DAS VS	// 0 //
255	D-WP(C)/36133/2024 WP(C)/20451/2024	GANESWAR SUBUDHI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/35659/2024 WP(C)/20452/2024	SUBASH CHANDRA BAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
257	D-WP(C)/35951/2024 WP(C)/20453/2024	SD.KALIMULLA KHAN @ SAYED KALIMULLA KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
258	D-WP(C)/35960/2024 WP(C)/20454/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
259	D-WP(C)/35905/2024 WP(C)/20455/2024	ANIL KUMAR PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	D-WP(C)/35700/2024 WP(C)/20456/2024	KESHAB CHARAN @ CHANDRA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
261	D-WP(C)/34833/2024	NABIN CHANDRA MAJHI	SHAKTI DATTA TRIPATHY	//

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	WP(C)/20457/2024	VS ASST.REGISTRAR OF CO-OPERATIVE SOCITIES, KUNCHINDA CIRCLE	VS	0 //
262	D-WP(C)/35165/2024 WP(C)/20458/2024	PRAMILA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
263	D-WP(C)/33015/2024 WP(C)/20459/2024	RASHMI RANJITA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
264	D-WP(C)/32231/2024 WP(C)/20460/2024	AMARENDRA PANDA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
265	D-WP(C)/33523/2024 WP(C)/20461/2024	INDIRA HOTA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
266	D-WP(C)/34346/2024 WP(C)/20462/2024	BELA DEI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
267	D-WP(C)/34394/2024 WP(C)/20463/2024	SUDIPTA CHAND VS COLLECTOR, PURI	ASIT KUMAR JENA VS	// 0 //
268	D-WP(C)/34008/2024 WP(C)/20464/2024	BASANTI MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
269	D-WP(C)/35214/2024 WP(C)/20465/2024	CHHABIRANI DAS ADHIKARI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
270	D-WP(C)/32320/2024 WP(C)/20466/2024	SUSHREE ROJALIN BARAL VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	SHASHI BHUSAN JENA VS	// 0 //
271	D-WP(C)/34282/2024 WP(C)/20467/2024	N.V.JAYAPRAKASH RAO PATNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
272	D-WP(C)/34635/2024 WP(C)/20468/2024	SASMITA SINGH VS	SANJIBANI MISHRA VS	// 0

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273	D-WP(C)/35935/2024 WP(C)/20469/2024	STATE OF ORISSA S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUB DIVISION , BIJIPUR VS SARMILA KUAMRI PANIGRAHY	SURESH CHANDRA DASH VS	// // ()
274	D-WP(C)/32970/2024 WP(C)/20470/2024	SOMANATH ROUT VS	SARAT CHANDRA SAMAL VS	// ()
275	D-WP(C)/33113/2024 WP(C)/20471/2024	STATE OF ODISHA HARISH CHANDRA SAHU VS	CHANDAN SAMANTARAY VS	// ()
276	D-WP(C)/35933/2024 WP(C)/20472/2024	STATE OF ODISHA PRAFUL KUMAR JENA VS	SHAKTI DATTA TRIPATHY VS	// ()
277	D-WP(C)/35746/2024 WP(C)/20473/2024	COLLECTOR AND D.M., GANJAM MANOJ KUMAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// ()
278	D-WP(C)/33165/2024 WP(C)/20474/2024	STATE OF ODISHA PALAKUTI SATYANARAYAN VS	SUBAS CHANDRA DAS VS	// ()
279	D-WP(C)/34364/2024 WP(C)/20475/2024	STATE OF ODISHA ISPAT LABOUR UNION VS	KSHIROD KUMAR ROUT VS	// ()
280	D-WP(C)/35907/2024 WP(C)/20476/2024	UNION OF INDIA BINAYA KUMAR PATEL VS	MANAS PATI VS	// ()
281	D-WP(C)/35820/2024 WP(C)/20477/2024	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	BEDA PRAKASH PANDA VS	// ()
282	D-WP(C)/35703/2024 WP(C)/20478/2024	STATE OF ODISHA SAPAN KUMAR DEY VS	PRAVAT KUMAR PANDA VS	// ()
283	D-WP(C)/35283/2024 WP(C)/20479/2024	STATE OF ODISHA MARUTI CONSTRUCTION COMPANY, GUJARAT VS	ABHISHEK DASH VS	// ()
		STATE OF ODISHA		//

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284	D-WP(C)/36035/2024 WP(C)/20480/2024	BISWAJIT MOHAPATRA VS HE AUTHORISED OFFICER , STATE BANK OF INDIA	SWARUP KUMAR PATNAIK VS	// 0 //
285	D-WP(C)/33190/2024 WP(C)/20481/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, SUNDARGARH	RAMACHANDRA PANIGRAHY VS	// 0 //
286	D-WP(C)/34549/2024 WP(C)/20482/2024	BINOD BIHARI PATTNAIK VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
287	D-WP(C)/35964/2024 WP(C)/20483/2024	RAMA CHANDRA DAS VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
288	D-WP(C)/35706/2024 WP(C)/20484/2024	BHAGYADHAR BAG VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
289	D-WP(C)/33239/2024 WP(C)/20485/2024	PRASANA KUMAR PATNAIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
290	D-WP(C)/35221/2024 WP(C)/20486/2024	SACHIDANANDA PADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/34745/2024 WP(C)/20487/2024	SUDHANSU SEKHAR NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
292	D-WP(C)/35967/2024 WP(C)/20488/2024	BIRANCHI NARAYAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
293	D-WP(C)/35369/2024 WP(C)/20489/2024	SUBASH CHANDRA LENKA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
294	D-WP(C)/33296/2024 WP(C)/20490/2024	BIJU PATTNAIK PHARMACEUTICAL COLLEGE , BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	D-WP(C)/35041/2024	SHARUKH KHAN	DEEPAK RANJAN PARIDA	//

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	WP(C)/20491/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/35106/2024 WP(C)/20492/2024	ARJUN SATNAMI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
297	D-WP(C)/35522/2024 WP(C)/20493/2024	MANOJ KUMAR MALLICK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
298	D-WP(C)/35393/2024 WP(C)/20494/2024	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
299	D-WP(C)/35022/2024 WP(C)/20495/2024	DULESWAR ADHA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/35829/2024 WP(C)/20496/2024	PRIYANKA PRIYADARSHINEE MUDULI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
301	D-WP(C)/35675/2024 WP(C)/20497/2024	JITENDRA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
302	D-WP(C)/34289/2024 WP(C)/20498/2024	PRATAP KESHARI BHADRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
303	D-WP(C)/33707/2024 WP(C)/20499/2024	NILAMANI SWAIN VS COMMNR., CONSOLIDATION ODISHA, BBSR	NIROD KUMAR SAHU VS	// 0 //
304	D-WP(C)/35775/2024 WP(C)/20500/2024	VIKAS SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
305	D-WP(C)/33968/2024 WP(C)/20501/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/33965/2024 WP(C)/20502/2024	JAYAKRISHNA ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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307	D-WP(C)/35897/2024 WP(C)/20503/2024	STATE OF ORISSA M/S. RUDRA EARTH MOVERS, BBSR VS	SITANSU MOHAN SINGH VS	// // ()
308	D-WP(C)/30982/2024 WP(C)/20504/2024	STATE OF ORISSA KRUPASINDHU SAHU VS	RANJAN KUMAR NAYAK VS	// // ()
309	D-WP(C)/34126/2024 WP(C)/20505/2024	STATE OF ODISHA RANUBALA PARIDA VS	NIRANJAN LENKA VS	// // ()
310	D-WP(C)/35898/2024 WP(C)/20506/2024	COLLECTOR, JAJPUR BIKASH KUMAR RAY VS	SITANSU MOHAN SINGH VS	// // ()
311	D-WP(C)/35457/2024 WP(C)/20507/2024	STATE OF ODISHA DR.MADHUCHHANDA MOHANTY VS	PRAVASH CHANDRA JENA VS	// // ()
312	D-WP(C)/35596/2024 WP(C)/20508/2024	STATE OF ODISHA SASANKASEKHAR SAMANTASINGHAR VS	RAKESH SHARMA VS	// // ()
313	D-WP(C)/33966/2024 WP(C)/20509/2024	EAST COAST RAILWAY, BBSR KRUSHNA CHANDRA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
314	D-WP(C)/34149/2024 WP(C)/20510/2024	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	SANTOSH KUMAR SWAIN VS	// // ()
315	D-WP(C)/34136/2024 WP(C)/20511/2024	STATE OF ODISHA GAGANA KUMAR NAIK VS	SANDEEP RATH VS	// // ()
316	D-WP(C)/35899/2024 WP(C)/20512/2024	STATE OF ODISHA RAJAT BEURA VS	SITANSU MOHAN SINGH VS	// // ()
317	D-WP(C)/35955/2024 WP(C)/20513/2024	STATE OF ODISHA NABAKISHORE NANDA VS	PRAVAT KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/35901/2024 WP(C)/20514/2024	M/S. RUDRA EARTH MOVERS, BBSR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
319	D-WP(C)/34159/2024 WP(C)/20515/2024	BIJAY KUMAR NANDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
320	D-WP(C)/36136/2024 WP(C)/20516/2024	UDAYA KUMAR SWAIN VS REGISTRAR, COOPERATIVE SOCIETIES , ODISHA	GOKULANANDA SAHU VS	// 0 //
321	D-WP(C)/34168/2024 WP(C)/20517/2024	DANGARA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
322	D-WP(C)/34193/2024 WP(C)/20518/2024	HAREKRUSHNA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
323	D-WP(C)/36281/2024 WP(C)/20519/2024	JEYPORE COLLEGE OF NURSING , JEYPORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/35888/2024 WP(C)/20520/2024	GOPAL KRISHNA BHARATI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
325	D-WP(C)/35881/2024 WP(C)/20521/2024	KALAPILE MALESU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
326	D-WP(C)/34186/2024 WP(C)/20522/2024	JUDHISTHIR BARAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/34271/2024 WP(C)/20523/2024	DURGA SHANKAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
328	D-WP(C)/35057/2024 WP(C)/20524/2024	JAMBOBATI DEHERY VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
329	D-WP(C)/35471/2024	SAI ACADEMY OF NURSING SCIENCES, JAJPUR	SUBHANKAR ROUT	//

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	WP(C)/20525/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/35931/2024 WP(C)/20526/2024	S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUB DIVISION , BIJIPUR VS DILLIP KUMAR PATRO	SURESH CHANDRA DASH VS	// () //
331	D-WP(C)/36247/2024 WP(C)/20527/2024	SUNI ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
332	D-WP(C)/36273/2024 WP(C)/20528/2024	SARASWATI MAHANAND VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //
333	D-WP(C)/34713/2024 WP(C)/20529/2024	AJIT KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
334	D-WP(C)/29777/2024 WP(C)/20530/2024	GANGADHAR MAHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
335	D-WP(C)/34531/2024 WP(C)/20531/2024	NINI SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
336	D-WP(C)/30885/2024 WP(C)/20532/2024	DEBARAJA BEHERA VS THE BRANCH MANAGER, UNION BANK OF INDIA, BBSR	SHIB SHANKAR MOHANY VS	// () //
337	D-WP(C)/34020/2024 WP(C)/20533/2024	SABA BHUMIJ VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	// () //
338	D-WPCRL/24549/2024 WPCRL/104/2024	NIRANJAN GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	//0 () //
339	D-WPCRL/21273/2024 WPCRL/105/2024	SRI ARA SEKHAR VS UNION OF INDIA	CHITTA RANJAN LENKA VS	KORAPUT TOWN /196 /2021 () //
340	D-WPCRL/25223/2024 WPCRL/106/2024	GAGAN BIHARI SAHOO VS	SATYABRATA MOHANTY VS	GOBINDAPUR /144 /2024 ()

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341	D-ABLAPL/24951/2024 ABLAPL/9067/2024	DIRECTOR GENERAL OF POLICE, CUTTACK SUBRAT KUMAR SAHU VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	// ANGUL TOWN /461 /2024 ()
342	D-ABLAPL/24955/2024 ABLAPL/9068/2024	RAMACHANDRA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// KHANTAPADA /80 /2023 ()
343	D-ABLAPL/24931/2024 ABLAPL/9069/2024	SAMAYA KUMAR DAS @ NANDA @ SOUMYA RANJAN DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// KHARABEL NAGAR P.S. /342 /2024 ()
344	D-ABLAPL/24956/2024 ABLAPL/9070/2024	BIKASH BEHURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// SUKINDA /138 /2024 ()
345	D-ABLAPL/23436/2024 ABLAPL/9071/2024	TIKU SAHU@ARABINDA SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000006/2021
346	D-ABLAPL/24939/2024 ABLAPL/9072/2024	DEBABRATA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// KOREI /318 /2024 ()
347	D-ABLAPL/24610/2024 ABLAPL/9073/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SURYAKANTA PALAI VS	// FATEGARH /192 /2024 ()
348	D-ABLAPL/24803/2024 ABLAPL/9074/2024	SARAT KUMAR SAMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// NIKIRAI /200 /2024 ()
349	D-ABLAPL/24962/2024 ABLAPL/9075/2024	SHAH JAHAN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// SAMBALPUR SADAR /174 /2024 ()
350	D-ABLAPL/24968/2024 ABLAPL/9076/2024	SISIR KUMAR GUPTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// LAXMISAGAR P.S. /498 /2023 ()
351	D-ABLAPL/24943/2024 ABLAPL/9077/2024	BUDHIRAM @ RAMA CHANDRA ARUKH VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /727 /2024 ()

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352	D-ABLAPL/24975/2024 ABLAPL/9078/2024	DIGBIJAY NARAYAN SINGH VS STATE OF ODISHA	KARUNAKAR JENA VS	CHHEND /171 /2023 () //
353	D-ABLAPL/24468/2024 ABLAPL/9079/2024	RASHMI RANJAN PANDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	//0 () //
354	D-ABLAPL/25003/2024 ABLAPL/9080/2024	MAHENDRA GOCHHAYAT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SORO /626 /2024 () //
355	D-ABLAPL/25005/2024 ABLAPL/9081/2024	DUSHASAN BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	CHANDANPUR /191 /2024 () //
356	D-ABLAPL/25008/2024 ABLAPL/9082/2024	MANAS KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /164 /2024 () //
357	D-ABLAPL/24340/2024 ABLAPL/9083/2024	INDRAMANI SAHU @ BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAGDIA /125 /2024 () //
358	D-ABLAPL/25010/2024 ABLAPL/9084/2024	SATYAJIT AICH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /117 /2024 () //
359	D-ABLAPL/24375/2024 ABLAPL/9085/2024	MHAMMAD ASIPH VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 () //
360	D-ABLAPL/24558/2024 ABLAPL/9086/2024	SANJAY PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /177 /2024 () //
361	D-ABLAPL/22599/2024 ABLAPL/9087/2024	UPENDRA BANKA VS STATE OF ODISHA	GOKULA NANDA SAHU VS	PADAMPUR /44 /2024 () //
362	D-ABLAPL/24996/2024 ABLAPL/9088/2024	SWAPNESWAR PAIKARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /353 /2024 () //
363	D-ABLAPL/24866/2024	HRUSIKESH BARIK	SUSIL KUMAR PATTNAIK	NAYAKOT /45 /2023

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	ABLAPL/9089/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24919/2024 ABLAPL/9090/2024	FAKIRA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /183 /2024 () //
365	D-ABLAPL/24924/2024 ABLAPL/9091/2024	MANOJ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /278 /2024 () //
366	D-ABLAPL/24998/2024 ABLAPL/9092/2024	KUMUDINI SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /433 /2024 () //
367	D-ABLAPL/24927/2024 ABLAPL/9093/2024	PRANAB @ PRANAB KUMAR BHOI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	CUTTACK SADAR /427 /2024 () //
368	D-ABLAPL/24930/2024 ABLAPL/9094/2024	JITENDRA DASH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 () //
369	D-ABLAPL/24379/2024 ABLAPL/9095/2024	AJAYA SAHOO @ AJAY KUMAR SAHOO VS STATE OF ODISHA	PRAHALLAD SAHU VS	RAJNAGAR /298 /2024 () //
370	D-ABLAPL/24949/2024 ABLAPL/9096/2024	GANESH LOHAR VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /232 /2024 () //
371	D-ABLAPL/24916/2024 ABLAPL/9097/2024	LOKANATH DAS @ GUDU @ PARA GUDU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /255 /2024 () //
372	D-ABLAPL/24906/2024 ABLAPL/9098/2024	SOUMYA RANJAN OJHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHURDA P.S. /275 /2024 () //
373	D-ABLAPL/24950/2024 ABLAPL/9099/2024	PINTU @ AKASH NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SAHID NAGAR P.S. /209 /2024 () //
374	D-ABLAPL/24982/2024 ABLAPL/9100/2024	NARAYAN DAS VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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375	D-ABLAPL/25002/2024 ABLAPL/9101/2024	STATE OF ODISHA LAXMIMANI MUDULI VS	PARTHA SARATHI NAYAK VS	// SORO /626 /2024 ()
376	D-ABLAPL/24984/2024 ABLAPL/9102/2024	STATE OF ODISHA BALUNKESWAR SUNDARARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
377	D-ABLAPL/24732/2024 ABLAPL/9103/2024	STATE OF ODISHA PRADIPA KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// SINDHIKELA PS /138 /2024 ()
378	D-ABLAPL/24394/2024 ABLAPL/9104/2024	STATE OF ODISHA SUNIL KUMAR SWAIN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /166 /2024 ()
379	D-ABLAPL/24672/2024 ABLAPL/9105/2024	STATE OF ODISHA SANAJO MAHAPATRA @ SANUJ MAHAPATRA VS	SURENDRA KUMAR ROUT VS	// BANAPUR P.S. /225 /2023 ()
380	D-ABLAPL/24736/2024 ABLAPL/9106/2024	STATE OF ODISHA LOKESH MALLICK VS	LAXMINARAYAN RAYATSINGH VS	// PAHALA /347 /2024 ()
381	D-ABLAPL/24883/2024 ABLAPL/9107/2024	STATE OF ODISHA SWAPNA RANI MOHAPATRA @ GUNTHA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /393 /2024 ()
382	D-ABLAPL/24928/2024 ABLAPL/9108/2024	STATE OF ODISHA SUMAN KUMAR SAHU @ SUMAN SAHU VS	SURYAKANTA DWIBEDI VS	// BHANJPUR /193 /2024 ()
383	D-ABLAPL/25153/2024 ABLAPL/9109/2024	STATE OF ODISHA ARJUNA DANAİK VS	SURYA KANTA PRADHAN VS	// BOUDH /68 /2023 ()
384	D-ABLAPL/24107/2024 ABLAPL/9110/2024	STATE OF ODISHA RAMA CHANDRA JENA VS	UDIT RANJAN JENA VS	// / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
385	D-ABLAPL/24800/2024 ABLAPL/9111/2024	STATE OF ODISHA UPENDRA BARIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ICC/0000068/2023 MARINE KASIA /101 /2024 () //

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386	D-ABLAPL/25083/2024 ABLAPL/9112/2024	BABU @ BABURAM SAMAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	AUL /514 /2023 () //
387	D-ABLAPL/25073/2024 ABLAPL/9113/2024	BUNU MALLICK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BASUDEVPUR /599 /2024 () //
388	D-ABLAPL/25059/2024 ABLAPL/9114/2024	ANU NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BHARATPUR PS /214 /2024 () //
389	D-ABLAPL/21139/2024 ABLAPL/9115/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
390	D-ABLAPL/24989/2024 ABLAPL/9116/2024	HRUSIKESH CHAND @ NETA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /154 /2024 () //
391	D-ABLAPL/23879/2024 ABLAPL/9117/2024	MAHARAM KHAN VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BAIDESWAR /128 /2024 () //
392	D-ABLAPL/24721/2024 ABLAPL/9118/2024	JADUNATH SAHOO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /222 /2024 () //
393	D-ABLAPL/25012/2024 ABLAPL/9119/2024	BABULA KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	PADWA /120 /2023 () //
394	D-ABLAPL/24176/2024 ABLAPL/9120/2024	MADHABA BAG @ MAHADEV BAG @ MADEB BAG VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BIJEPUR /7 /2024 () //
395	D-ABLAPL/24671/2024 ABLAPL/9121/2024	JANAKI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /305 /2024 () //
396	D-ABLAPL/24733/2024 ABLAPL/9122/2024	NIMAIN CHARAN BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SINDHIKELA PS /138 /2024 () //